NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)**
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

PETITION No./IA No.	CP/21/KOB/2020
SECTION	241-242 C/ACT
NAME OF PARTIES	P.J MATHEWS & 7 OTHERS V/S JATAYUPARA TOURISM PVT LTD & 22 OTHERS
PETITIONERS ADVOCATE/ PROFESSIONAL	ARTIS LAW HOUSE
RESPONDENTS ADVOCATE/ PROFESSIONAL	SABEELA CB (R1), V. AJAKUMAR, SIDHARTH A MENON, THEJAN RAJAN (R2 to R7, R9 & R10), SAJI VARGHESE, MARIAM MATHAI (R8 & R16), VINOD V LUKA (R11, R18 to R20 & R22), ARUN CHANDI (GP) (R12 & R13), PONNAN ALEX GR, PRABHU VIJAYAKUMAR, ARAVIND JS (R14 & R15), MOHAN PULICKKAL & NARAYANAN P POTTY (R17,R21,R23)

Office Notes **Video Conference** **23rd Sept 2022**

ORDER

CP/21/KOB/2020

Ld. Counsel on both sides present.

List the matter High on Board on 28.09.2022 as a specially ordered matter.

Sd /-
Satya Ranjan Prasad
Member (Technical)

Sd /-
P. Mohan Raj
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)**
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

PETITION No./IA No.	IA(C/ACT)/104/KOB/2022 IN IA(C/ACT)/82/KOB/2022 in CP/21/KOB/2020
SECTION	NCLT RULE 11
NAME OF PARTIES	P.J MATHEWS & 7 OTHERS V/S RAJEEV VIDYADHARAN@ RAJEEV ANCHAL & 22 OTHERS
PETITIONERS ADVOCATE/ PROFESSIONAL	ARTIS LAW HOUSE
RESPONDENTS ADVOCATE/ PROFESSIONAL	SABEELA CB (R1), V. AJAKUMAR, SIDHARTH A MENON, THEJAN RAJAN (R2 to R7, R9 & R10), SAJI VARGHESE, MARIAM MATHAI (R8 & R16), VINOD V LUKA (R11, R18 to R20 & R22), ARUN CHANDI (GP) (R12 & R13), PONNAN ALEX GR, PRABHU VIJAYAKUMAR, ARAVIND JS(R14 & R15), MOHAN PULICKKAL & NARAYANAN P POTTY (R17,R21,R23)

Office Notes **Video Conference** **23rd Sept 2022**

O R D E R

IA(C/ACT)/104/KOB/2022 IN IA(C/ACT)/82/KOB/2022

Ld. Counsel on both sides present.

List the matter High on Board on 28.09.2022 as a specially ordered matter.

Sd /-
Satya Ranjan Prasad
Member (Technical)

Sd /-
P. Mohan Raj
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)**
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

PETITION No./IA No.	IA(C/ACT)/82/KOB/2022 in CP/21/KOB/2020
SECTION	NCLT RULE 32
NAME OF PARTIES	RAJEEV VIDYADHARAN & 7 OTHERS V/S JATAYUPARA TOURISM PVT LTD & OTHERS
PETITIONERS ADVOCATE/ PROFESSIONAL	V. AJAKUMAR & SIDHARTH A MENON
RESPONDENTS ADVOCATE/ PROFESSIONAL	BIJOY P PULIPRA (R1-R8)

Office Notes **Video Conference** **23rd Sept 2022**

O R D E R

IA(C/ACT)/82/KOB/2022

Ld. Counsel on both sides present.

List the matter High on Board on 28.09.2022 as a specially ordered matter.

Sd /-
Satya Ranjan Prasad
Member (Technical)

Sd /-
P. Mohan Raj
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)**
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

PETITION No./IA No.	CONTEMPT PETITION/3/KOB/2022 in CP/21/KOB/2020
SECTION	425 C/ACT
NAME OF PARTIES	P.J MATHEWS & 7 OTHERS V/S GURUCHANDRIKA BUILDERS & PROPERTY PVT LTD & 4 OTHERS
PETITIONERS ADVOCATE/ PROFESSIONAL	ARTIS LAW HOUSE
RESPONDENTS ADVOCATE/ PROFESSIONAL	

Office Notes **Video Conference** **23rd Sept 2022**

O R D E R

CONTEMPT PETITION/3/KOB/2022

Ld. Counsel on both sides present.

List the matter High on Board on 28.09.2022 as a specially ordered matter.

Sd /-
Satya Ranjan Prasad
Member (Technical)

Sd /-
P. Mohan Raj
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)**
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

PETITION No./IA No.	CA/10/KOB/2021 in CP/21/KOB/2020
SECTION	NCLT RULE 32
NAME OF PARTIES	RAJEEV VIDYADHARAN & 7 OTHERS V/S P.J MATHEWS & 21 OTHERS
PETITIONERS ADVOCATE/ PROFESSIONAL	V. AJAKUMAR & SIDHARTH A MENON
RESPONDENTS ADVOCATE/ PROFESSIONAL	ARTIS LAW HOUSE (R1 to R8), SABEELA CB (R9), SAJI VARGHESE, MARIAM MATHAI (R10, R16), VINOD V LUKA (R11, R18 to R20,R22), ARUN CHANDI (GP) (R12 & R13), PONNAN ALEX GR, PRABHU VIJAYAKUMAR, ARAVIND JS (R14 & R15) MOHAN PULICKKAL & NARAYANAN P POTTY (R17,R21)

Office Notes **Video Conference** **23rd Sept 2022**

ORDER

CA/10/KOB/2021

Ld. Counsel on both sides present.

List the matter High on Board on 28.09.2022 as a specially ordered matter.

Sd /-
Satya Ranjan Prasad
Member (Technical)

Sd /-
P. Mohan Raj
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)**
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

PETITION No./IA No.	COMP.APPLN/89/KOB/2021 in CP/21/KOB/2020
SECTION	NCLT RULE 32 R/W NCLT RULE 11
NAME OF PARTIES	C MOHANAN PILLAI & ANOTHER V/S P.J MATHEWS & 28 OTHERS
PETITIONERS ADVOCATE/ PROFESSIONAL	MOHAN PULICKKAL, NARAYANAN P POTTY
RESPONDENTS ADVOCATE/ PROFESSIONAL	ARTIS LAW HOUSE (R1-R8), SABEELA CB (R9), V. AJAKUMAR, SIDHARTH A MENON, THEJAN RAJAN (R10 to R15, R17, R18), SAJI VARGHESE, MARIAM MATHAI (R16 & R24), VINOD V LUKA (R19, R25 to R27, R29), ARUN CHANDI (GP) (R20 & R21), PONNAN ALEX GR, PRABHU VIJAYAKUMAR, ARAVIND JS (R22, R23), MOHAN PULICKKAL & NARAYANAN P POTTY (R28)

Office Notes **Video Conference** **23rd Sept 2022**

ORDER

COMP.APPLN/89/KOB/2021

Ld. Counsel on both sides present.

List the matter High on Board on 28.09.2022 as a specially ordered matter.

Sd /-
Satya Ranjan Prasad
Member (Technical)

Sd /-
P. Mohan Raj
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)**
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

PETITION No./IA No.	IA(C/ACT)/86/KOB/2022 in CP/21/KOB/2020
SECTION	NCLT RULE 32
NAME OF PARTIES	P.J MATHEWS AND 7 OTHERS V/S JATAYUPARA TOURISM PVT LTD AND 22 OTHERS
PETITIONERS ADVOCATE/ PROFESSIONAL	BIJOY P PULIPRA
RESPONDENTS ADVOCATE/ PROFESSIONAL	V. AJAKUMAR & SIDHARTH A MENON (R2-7 & 9.10)

Office Notes **Video Conference** **23rd Sept 2022**

ORDER

IA(C/ACT)/86/KOB/2022

Ld. Counsel on both sides present.

List the matter High on Board on 28.09.2022 as a specially ordered matter.

Sd /-
Satya Ranjan Prasad
Member (Technical)

Sd /-
P. Mohan Raj
Member (Judicial)